

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

C
IVIL APPEAL NO. 3013 OF 2004

NARIKKUNI SERVICE COOP. BANK & ANR.

Appellant (s)

VERSUS

C.K. NARAYANAN

Respondent(s)

(With office report)

Date: 31/08/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s)

Mr. T.L.V. Iyer, Sr.Av.

Mr. Romy Chacko,Adv.

For Respondent(s) Mr. Sanjay Jain,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matter after four weeks.

To be treated as part-heard.

(Neena Verma)
y Aggarwal)

Court Master

(Vija

Court Master